

CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH, NEW DELHI.



CP-312/2000 in OA-831/99

New Delhi this the 14th day of February, 2001.

Hon'ble Sh. S.R. Adige, Vice-Chairman(A) Hon'ble Dr. A. Vedavalli, Member(1)

Virender Kumar Sharma, Data Entry Operator, Central Excise Division III, Noida, UP.

Petitioner

(Petitioner in person)

Versus,

- 1. Sh. P.G. Mankad,
 Secretary, Deptt. of Revenue,
 Ministry of Finance,
 Sought Block,
 New Delhi.
- Sh. Rajesh Dhingra, Commissioner, Central Excise Commissionerate, Meerut, UP.
- 3. Ms. Neeta Lal Butalia,
 Deputy Commissioner,
 Central Excise Division III,
 Noida, UP.

Respondents.

(through Ms. Lata Gangwani, proxy for Sh. H.K.Gangwani, Advocate)

ORDER (ORAL)
Hon'ble Sh. S.R. Adige, Vice-Chairman(A)

Petitioner states that his grievances have been redressed and he, therefore, does not want to press the CP.

2. In view of the above, CP-312/2000 dropped. Notices discharged.

(Dr. A. Vedavalli)
Member(J)

(S.R. Adige)
Vice-Chairman(A)

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